GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:535
ANSWERED ON:24.02.2011
JOINT VENTURE PROJECTS
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Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether a number of companies have entered into joint venture projects with foreign fertilizer manufacturing companies;
- (b) if so, the details thereof, company-wise; and
- (c) the likely effect of the recent upheaval in the Arabian countries on the said joint venture projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b) Yes, Madam. Details of the existing/ ongoing joint ventures (JV) abroad are given in the table below:

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Project / JV partners Product Off take arrangement Country
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Oman India Oman Oil Co. 16.52 lakh MT Urea Offtake Agreement (UOTA) by GOI for

Fertilizer Co. (OOC-50%), FFCO Urea & 2.48 off take of entire quantity on pre-fixed price. (OMIFCO), Oman (25%) & KRIBHCO lakh MT Ammonia Ammonia Offtake Agreement (AOTA) by IFFCO for (25%) off take of entire ammonia at pre-fixed price.

ICS Senegal, ICS Senegal 5.5 lakh MT Off take agreement by IFFCO for off take of Senegal and IFFCO phosphoric entire quantity of phosphoric acid consortium acid

IMACID, OCP (50%) - 4.25 lakh MT Off take agreement by Chambal-TCL for off take Morocco Morocco, Chambal phosphoric of entire quantity of phosphoric acid (25%) & TCL acid (25%) - India

JIFCO, JPMC & IFFCO 4.8 lakh MT Off take agreement by IFFCO for off take of Jordan phosphoric entire quantity of phosphoric acid acid to be commissioned

Tunisia-India GCT (Tunisia), 3.60 lakh MT Off take agreement by CFL-GSFC for off take Fertilizer CFL & GSFC of phosphoric of entire quantity of phosphoric acid Company(TIFERT), (India) acid Tunisia

Indo-Jordan JPMC (Jordan) 2.24 lakh MT SPIC has off take arrangement but now SPIC has Chemicals & SPIC(India) phosphoric sold its stakes. Company (IJC), acid Jordan

(c): Since these joint ventures companies work on purely commercial terms as per international laws and practices, it is expected that there may not be any adverse impact on these companies. However, there may be minor effects in the form of strikes, hurdles in operation or availability of raw materials and dispatch of finished product due to disturbances in ocean route from Suez on a temporary basis only.